

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).17272/2012

DAKSCHINANCHAL VIDYUT VITRAN NIGAM LTD. Petitioner(s)

VERSUS

VIDUT LOKPAL U.P. & ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 26/09/2012 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 2 & 3 have been served. No appearance for
respondent Nos. 2 & 3. Await respondent No.1.
List the matter on 22.11.2012.

		(Sunil Thomas)	
		Registrar	